

1	2	3
4.	Pauri	14
5.	Chamoli	11
6.	Almora	13
7.	Nainital	4
8.	Pithoragarh	11
Total		70

[English]

#### Central Schools

6934. DR. SUDHIR RAY :  
 SHRI MUHIRAM SAIKIA :  
 SHRI CHINMAYANAND SWAMI :  
 SHRI KUNJEE LAL :  
 SHRI SHIVRAJ SINGH CHAUHAN :  
 DR. MUMTAJ ANSARI :  
 SHRI N.K. BALIYAN :  
 SHRIMATI VASUNDHARA RAJE :  
 DR. GUNVANT RAMBHAU SARODE :  
 DR. LAXMINARAYAN PANDEYA :  
 SHRIMATI GEETA MUKHERJEE :  
 SHRI R. SURENDER REDDY :  
 SHRI C.P. MUDALA GIRIYAPPA :  
 SHRI RAJENDRA AGNIHOTRI :  
 SHRI VILASRAO NAGNATHRAO  
 GUNDEWAR :  
 SHRI DILEEP BHAI SANGHANI :  
 SHRI NURUL ISLAM :  
 PROF. RASA SINGH RAWAT :  
 SHRI MULLAPPALLY RAMCHANDRAN :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the State-wise details of Kendriya Vidyalayas and Navodaya Vidyalayas functioning in the country and diplomatic mission abroad;

(b) the number of Kendriya Vidyalayas and Navodaya Vidyalayas likely to be opened during the coming years State-wise;

(c) whether Government have fixed any target for this purpose;

(d) if so, the details thereof indicating the criteria for opening such schools at a particular place;

(e) whether Government ensure that all such schools have basic infrastructural facilities and amenities;

(f) if so, the details thereof; and

(g) the steps proposed to be taken by the Government to open Navodaya Vidyalayas and Kendriya Vidyalayas in those States where such schools are not in existence?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) A list indicating the Kendriya Vidyalayas and Navodaya Vidyalayas, State-wise, is given in the Statement.

(b) to (g). Government have approved opening of upto 20 Kendriya Vidyalayas under Defence/Civil Sector and as many found suitable under the Project Sector, annually for the period 1993-98. Kendriya Vidyalayas are opened at places having a sizeable concentration of transferable Central Government employees and also subject to availability of physical facilities which are provided by sponsoring agencies. Kendriya Vidyalayas are also opened in the residential campuses of Public Sector Undertakings wherever the sponsoring project agrees to meet the recurring and non-recurring expenditure on the Vidyalaya.

The Navodaya Vidyalaya Scheme envisages opening of a Vidyalaya in each district, subject to availability of a suitable proposal including land and other infrastructural facilities from the State Government concerned.

It has been the endeavour of the KVS/NVS to ensure that their Vidyalayas have the maximum possible infrastructural facilities.

#### STATEMENT

##### State-wise Kendriya Vidyalayas

S.No.	State	No of KVs.
1	2	3
1.	Andhra Pradesh	43
2.	Arunachal Pradesh	07
3.	Assam	45
4.	Bihar	56
5.	Gujarat	41
6.	Haryana	23
7.	Himachal Pradesh	17
8.	Jammu & Kashmir	25
9.	Karnataka	27
10.	Kerala	23
11.	Madhya Pradesh	87
12.	Maharashtra	51
13.	Manipur	05
14.	Meghalaya	07
15.	Mizoram	01
16.	Nagaland	05
17.	Orissa	27
18.	Punjab	36

1	2	3
19.	Rajasthan	47
20.	Sikkim	01
21.	Tamilnadu	27
22.	Tripura	05
23.	Uttar Pradesh	116
24.	West Bengal	46
25.	A & N Islands	02
26.	Chandigarh	06
27.	Delhi	32
28.	Goa	05
29.	Pondicherry	02
30.	Kathmandu	01
31.	Moscow	01
Total		817

*State-wise Details of Jawahar Novodaya Vidyalayas sanctioned as on 31.3.1995*

S.No.	Name of State/UT	JNVs Sanctioned
1	2	3
1.	Andhra Pradesh	22
2.	Arunachal Pradesh	06
3.	Bihar	37
4.	Gujarat	12
5.	Haryana	14
6.	Himachal Pradesh	10
7.	Kerala	12
8.	Maharashtra	28
9.	Punjab	11
10.	Rajasthan	27
11.	Sikkim	02
12.	Nagaland	04
13.	Uttar Pradesh	46
14.	Delhi	02
15.	Assam	15
16.	Orissa	13
17.	Goa	02
18.	Jammu & Kashmir	14
19.	Karnataka	20
20.	Manipur	08
21.	Mizoram	03
22.	Andaman & Nicobar	02
23.	Dadra & Nagar Haveli	01
24.	Daman & Diu	02
25.	Lakshdweep	01

1	2	3
26.	Pondicherry	04
27.	Madhya Pradesh	45
28.	Chandigarh	01
29.	Meghalaya	06
30.	Tripura	03
Total		373*

\* Excluding newly created districts and districts in West Bengal and Tamil Nadu.

[Translation]

**Bhartiya Khani Vidyapeeth, Dhanbad**

6935. PROF. RITA VERMA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the number of seats reserved for state nominees in Bhartiya Khani Vidyapeeth, Dhanbad;

(b) the number of students admitted under this quota during last three years, year-wise;

(c) whether all the state nominees have been admitted;

(d) if not, the reasons therefor;

(e) whether any alternative arrangement will be made for the state nominees who have not been admitted this year; and

(f) whether the Ministry will see that recommendations for nomination are sent in time as there is a practice of forwarding recommendations for state nominees after the expiry date every year?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) and (b). The number of seats allocated for state nominees and number of students admitted in Bhartiya Khani Vidyapeeth, Dhanbad during the last three years is as under :

Year	Allocated	Admitted
1992-93	14	12
1993-94	14	13
1994-95	15	5

(c) to (e). The last date for admission was 1st July, 1994 but it was extended upto 11th July, 1994. After 11th July, 1994 no admission was made as the semester course had progressed too far. The nominees of the different States/UTs who turned up after 11th July, 1994 were permitted to take admission in the 1995-96 session against the quota of 1994-95 without detriment to the quota of 1995-96.